THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 29th March, 2016.

No. HCM.II/148/2015-Estt/928: In supersession to the earlier Notification No. HCM.II/148/2015-Estt/2484 dated 25th August, 2015, Hon'ble the Chief Justice has been pleased to reconsitute the Arrears Committee for the High Court with the following members:

- Hon'ble Mr. Justice Dinesh Maheshwari, Chief Justice, High Court of Meghalaya, Shillong.
- 2. Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/148/2015-Estt/928 A Dated, Shillong 29th March, 2016. Copy for information to:-

- The Special Secretary to Government of Meghalaya, Law Department, Shillong.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- The District and Sessions Judge, Shillong / Jowai / Tura / Nongpoh / Nosgstoin/Williamnagar.
- 5. The Member Secretary, State Legal Services Authority, Shillong.
- 6. The Assistant Registrar (Judl.), High Court of Meghalaya, Shillong.
- 7. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Judge, High Court of Meghalaya, Shillong.
- 8. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
- 9. The System Analyst for uploading the same in the High Court Web site.
 10. Office file.

REGISTRAR GENERAL